

of the Central Zoo Authority, New Delhi, for the year 1995-96.

[Placed in Library, See No. LT. 1457/97]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Animal Welfare Board of India, Madras, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Animal Welfare Board of India, Madras, for the year 1995-96.

[Placed in Library, See No. LT. 1458/97]

Notification under Border Security Force, 1968 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : Sir, I beg to lay on the Table—

- (1) A copy of the Border Security Force Engineering set up (Group 'C' combatised, technical staff) Recruitment Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 553 in Gazette of India dated the 14th December, 1996, under sub-section (3) of section 141 of the Border Security Force Act, 1968.

[Placed in Library, See No. LT. 1459/97]

- (2) A copy of the Annual Assessment Report (Hindi and English versions) on the Programme and its implementation for accelerating the spread and development of Hindi and its progressive use for the various official purposes of the Union for the year 1995-96.

[Placed in Library, See No. LT. 1460/97]

- (3) A copy of the Delhi Municipal Corporation (Tax on Advertisements other than Advertisements published in Newspapers) Bye-laws, 1996 (Hindi and English versions) published in Notification No. E 13(125)/94-96/UD/10922 in Delhi Gazette dated the 15th July, 1996, under section 481A of the Delhi Municipal Corporation Act, 1957.

[Placed in Library, See No. LT. 1461/97]

13.36³/₄ hrs.

**COMMITTEE ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

Sixth Report

[Translation]

SHRI SHIV RAJ SINGH (Vidisha) : I beg to present the Sixth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

13.37 hrs.

STANDING COMMITTEE ON ENERGY

Fifth, Sixth, Seventh, Eighth and Ninth Reports

[English]

SHRI JAG MOHAN (New Delhi) : Sir, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Energy :

- (1) Fifth Report on Action Taken by the Government on the recommendations contained in their Thirty-Fifth Report (Tenth Lok Sabha) on "Rehabilitation Policy of Tehri Hydro Electric Project — A Case Study".
- (2) Sixth Report on Action Taken by the Government on the recommendations contained in their Thirty-Sixth Report (Tenth Lok Sabha) on "Fast Track Power Projects — An Evaluation".
- (3) Seventh Report on Action Taken by the Government on the recommendations contained in their Thirty-Fourth Report (Tenth Lok Sabha) on "Nuclear Power Programme — An Evaluation".
- (4) Eighth Report on Action Taken by the Government on the recommendations contained in their Thirty-Seventh Report (Tenth Lok Sabha) on "Problems of Rajasthan Atomic Power Stations".
- (5) Ninth Report on Action Taken by the Government on the recommendations contained in their Thirty-Eighth Report (Tenth Lok Sabha) on "Finalisation of Service Conditions and Absorption of Deputationists in Nuclear Power Corporation of India Ltd."

13.38 hrs.

The Lok Sabha then adjourned for Lunch till forty minutes past Fourteen of the Clock.

14.48 hrs.

The Lok Sabha re-assembled after Lunch at forty-eight minutes past Fourteen of the Clock.

(COL. RAO RAM SINGH *in the Chair*)

[English]

MR. CHAIRMAN : Now, Shri Ram Vilas Paswan, the hon. Minister of Railways, to present a statement showing